

NATION GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg
New Delhi -110001

Dated: - 23.03.2020

CIRCULAR

As per the Competent Authority, in the wake of recent outbreak of Coronavirus and Flu, all concerned are intimated that all pending matters till 31.03.2020 of NGT, Zonal Benches stand adjourned to the following dates.

S.No.	Date already fixed	New Date of Hearing
1	23.03.2020, 24.03.2020 & 25.03.2020	13.07.2020
2	26.03.2020 & 27.03.2020	14.07.2020
3	30.03.2020 & 31.03.2020	15.07.2020

Learned Registrar of Zonal Benches Kolkata, Bhopal & Pune are requested to issue a general notification for information of all the Counsels appearing as well as parties so that they have prior intimation of listing of their matters well in advance.


23.3.2020
(Dr. Sukhda Pritam)
Deputy Registrar

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Ld. Registrar General
4. PA to Ld. Dy. Registrar (Judicial)
5. Ld. Registrar(s) of the Zonal Benches at Kolkata, Bhopal & Pune
6. Consultant (Judicial / Admin./Pro)
7. Court Masters
8. President NGT Bar Association
9. NGT Bar Notice Board
10. NGT Notice Board
11. Guard File NGT
12. NGT Website